

## **SUPREME COURT OF INDIA**

This file relates to the proposal for appointment of following two Additional Judges of the Jharkhand High Court, as Permanent Judges of that High Court:

1. Dr. Justice Shiva Nand Pathak, and
2. Mr. Justice Rajesh Shankar.

The Collegium of the Jharkhand High Court vide Minutes dated 17<sup>th</sup> April, 2018 has unanimously recommended the above-named Additional Judges for appointment as Permanent Judges of that High Court.

The above recommendation has the concurrence of the Government of Jharkhand.

In order to ascertain suitability of the above-named Additional Judges, for being appointed as Permanent Judges, we have consulted our colleague who is conversant with the affairs of the Jharkhand High Court. Copy of letter of her opinion received in this regard is placed below.

The Committee constituted in terms of the Resolution dated 26<sup>th</sup> October, 2017 of the Supreme Court Collegium to assess the Judgments of the above-named recommendees, has submitted its report. A copy of the report of the two-Judge Committee is placed below.

Taking into consideration the material on record referred to above, the Collegium finds (1) Dr. Justice Shiva Nand Pathak, and (2) Mr. Justice Rajesh Shankar, Additional Judges, suitable for being appointed as Permanent Judges.

In view of the above, the Collegium resolves to recommend that (1) Dr. Justice Shiva Nand Pathak, and (2) Mr. Justice Rajesh Shankar, Additional Judges, be appointed as Permanent Judges of the Jharkhand High Court against the existing vacancies.

( Dipak Misra ), C.J.I.

( Ranjan Gogoi ), J.

( Madan B. Lokur ), J.

August 08, 2018.

